

Information Note to the Press (Press Release No. 115/2026)

For Immediate release

Telecom Regulatory Authority of India

Extension of last date for submission of comments and counter-comments on TRAI Consultation Paper on draft amendments in 'The Standards of Quality of Service of Access (Wireline and Wireless) and Broadband (Wireline and Wireless) Service Regulations, 2024'.

New Delhi, 25th August 2026 - The Telecom Regulatory Authority of India (TRAI) issued a Consultation Paper on draft amendments in 'The Standards of Quality of Service of Access (Wireline and Wireless) and Broadband (Wireline and Wireless) Service Regulations, 2024' on 5th August 2026. The last date for submitting comments and counter-comments from stakeholders was fixed as 26th August 2026 and 7th September 2026, respectively.

2. In this regard, considering the requests received from Industry associations and stakeholders for extending the date for submission of comments and counter-comments, it has been decided to extend the last date for submission of comments and counter-comments up to **02nd September 2026** and **15th September 2026**, respectively.

3. The comments and counter-comments may be sent in electronic form at adv-qos1@traigov.in. For any clarification/information, Shri Tejpal Singh, Advisor (QoS-I), may be contacted at adv-qos1@traigov.in or +91-11-20907759.


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